

PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAI CHANDRA SINGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT—4147/87]

Notifications under Administrative Tribunals Act, 1988

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985 :—

- (1) The Central Administrative Tribunal (Group 'C' and Group 'D' posts) Recruitment Rules, 1987 published in Notification No. G.S.R. 161 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT—4148/87]

- (2) The Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 1987 published in Notification No. G.S.R. 349(E) in Gazette of India dated the 31st March, 1987.

[Placed in Library. See No. LT—4149/87]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy-third Report

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Seventy-third Report

(Hindi and English versions) of the Public Accounts Committee on Hiring of private buildings at Naraina Industrial Area, Phase II, New Delhi.

12.07 1/2 hrs.

MATTERS UNDER RULE 377

[English]

- (1) Demand for enactment of law to ban human or animal sacrifices.

SHRI ANADI CHARAN DAS (Jaipur) : As a result of our country's development, there is definitely a change in the socio-economic life of the people. In recent times, it is seen that human sacrifice and animal and bird sacrifices before the gods and goddesses are still prevalent in our rural India. Though science and modern technology has sufficiently advanced during the decades after independence, we must stop such type of sacrifices in order to protect the society from superstition among the people who have strong belief to achieve the materialistic objectives for success in their life.

Hence, I urge upon the Government to enact a law immediately to stop such evil practices.

MR. SPEAKER : Mrs. Dikshit, I do not know what the Members are doing here. Tell these Members not to do like this. What is this? Don't you realise the propriety of the House? What the Members on this side were doing, now they are doing.

(Interruptions)

MR. SPEAKER : You started it here and the epidemic has spread there.

[Translation]

- (ii) Need for setting up some major industry in the public sector in Garhchirol district of Maharashtra.

SHRI VILAS MUTTEMWAR (Chimur) : It has been the policy of the Government to bring about controlled, balanced and uniform development throughout the